

v

C.A.No. 733 OF 2003
ITEM No.7

Court No. 5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2 In Civil Appeal No.733/2003

STATE OF HARYANA

Appellant (s)

VERSUS

M/S. DURGA RICE & GENERAL MILLS

Respondent (s)

(for vacating stay)
(With Office Report)
With

I.A. No.2 In
C.A.No.750/2003,C.A.No.751/2003,C.A.No.752/2003,
C.A.No.753/2003 and C.A.No.755/2003

Date : 25/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. Neeraj Kumar Jain,Adv.Ms. Kavita Wadia,Adv.

For Respondent (s)Mr. Mahabir Singh,Adv.
Mr. S.P. Singh,Adv.
Mr. Rakesh Dahiya,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter tomorrow i.e. on 26.8.2003.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master